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1		2	3	4 "
6	119	(Hundred & Nineteenth Report)	Access to Exclusive Forum for victims of Motor Accidents under Motor Vehicles Act, 1939.	19-2-81
7	120	(Hundred Twentieth Report)	Manpower planning in Judiciary: A Blue print.	31-7-87
8	121	(Hundred twenty-first Report)	A new Forum for Judicial Appointments.	31-7-87/
9	122	(One Hundred and Twenty Second Report)	Forum for National Uniformity in Labour Adjudication.	9-12-87/8
10	123	(One Hundred and Twenty Third Report)	Decentralisation of Administration of Justice: Disputes involving centres of Higher Education.	15-1-88

.18 124 (One Hundred and Twenty Fourth Report)

*267. [Transferred to the 10th May, 1988).

*26'8. [Transferred to the 11th May, 1988).

Setting up of family courts

- *269. SHRI HARVENDRA SINGH HANSPAL-. Will the Minister of LAW AND JUSTICE be pleased to state:
- (a) whether a law was passed during 1984 to set up family courts in the States and Union Territories;
- (b) if so, the reasons for not setting up these court so far; and
- (e) what further steps Government propose to take in this regard?

THE MINISTER OF LAW AND JUSTICE (SHRI BINDESWARI DUBEY) : (a) Yes, Sir.

(b) and (c) It is. for the State Govtinments/Union Territory Administrations to set up these courts and the State Governments have been reminded from iime to time emphasising the need to set up family courts expeditiously. 3fel RS—2

Fourth The High Court Arrears—A 29-2-8 Fresh Look.

Lok Adalats conducted in Andhra Pradesh

- *270. PROF. C. LAKSHMANNA: Will the Minister of LAW AND JUSTICE be pleased to state:
- (a) What was the number of Lok Adalats which have been conducted in Andhra Pradesh so far; and
- (b) what is the number of cases taken up at these Lok Adalat meeiings and finally settled?

THE MINISTER OF LAW AND JUSTICE (SHRI BINDESHWARI DUBEY): ('a) According to information available with the Committee for Implementing Legal Aid Schemes, 64 Lok AdalaU have been conducted in Andhra Pradesh so far where 67,339 casese were settled.

(b) Information in regard to the number of cases taken up at the Lok Adalats is being collected.

Manufacture of tow-priced computers

- *271. SHRI RAJNI RANJAN SAHU Wilt the PRIME MINISTER be pleased to state:
- (a) whether Government have formulated a scheme to manufacture low-priced computers; add